(c) N0 proposal regarding Disneyland in Haryana has been received by the Central Government.

## Loss due to floods In Phulbani district of Orissa

- 183. SHRI JAGADISH JANI: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government have made any assessment of the extent of loss and damage caused to crops, . cattle wealth and houses by recent floods in Phulbani district of Orissa;
  - (b) if so, the details thereof; and
- (b) the details of the relief and rehabilitation measures taken up so far in Phulbani district thereafter?

THE MINISTER OF STATE IN THE DEPARTMENT OP AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHAND-BHAI SHAH): (a) No report of damage in Phulbani district due to recent floods has been received from the State Government of Orissa.

- (b) and (c) Question do not arise. **Flood** damage in **Ganjam district** of Orissa
- 184. SHRI JAGADISH JANI: Will the Minister o'f AGRICULTURE be pleased to state:
- (a) the areas affected by floods in November 1990 in Ganjam district in Orissa;

- (b) the extent cl damage caused due to floods in that district as as sessed by the State Government and the Central study team; and
- (c) the amount of special assistance sanctioned by the Central Government to meet the flood situation?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE \* (SHRI JAYANTILAL VIRCHAND-BHAI SHAH): (a) As per reports received from the Government of , Orissa, 20 blocks in the district of Ganjam were affected due to heavy rains and floods in November, 1990. These blocks are Chattrapur, Puru-sottampur, Hinjilicut, Ganjam, Polo-sara, K. S. Nagar, Khaliikote, Kodala, Sanakhemundi, Dagapabendi, Chikiti-Rangailunda, Patrapur Bhanjanagar Saroda, Aska, Sheragada, Dharakote, BellEguntha and Mohana.

- (b) The State Government of Orissa has assessed the extent of damage to life and property due to this calamity. Details of damage are given in the Statement. (See below) The Cen tral Team has not made any assess ment of damage.
- (c) Government of India has released Centre's contribution to State Calamity Relief Fund (CRF) for all the four quarters amounting to Rs. 35,25 crore.

141	Written Answers	[ 28 DEC. 1990 ]	to Questions	142
(5)	Private dwelling houses dama	ged;		
	(a) No. of houses washed aw	vay 8,540		
	(b) No. of houses fuily collap	osed ^ 16,798		
	(c) No. of houses partial ly of			
		76,054	<b>.</b>	76,054
(6)	Total population severely affe	cted	6 30	
	No. of human casualties			
(1)	Missing			
(0)	C			
(8)	No. of cattle heads lost .	. ,	11,5	574
(9)	No. of small anhvals lost		16,1	147
			10,9	97
(11)	Cropped area affected:			
			2- 50	lakhs ha.
			32,23	37 ha.
(12)	Principal crops damaged J		Oilseed	Sugarcane, ds, Pulses, bles, and nes.
(13)	Areas sandcast		16	,683 h.a.
(14)	No. of Minor Irrigation Project	ets damaged	. ; 66	60
(15)	Extent of Flood Protection em	bankment damaged .	507-	- 49 Kms.
(16)	Extent of canal system damag	ed	2655	Kms
(17)	No. of Lift Irrigation Projects	severely damaged .	700	
(18)	Road Communications:			
(	(a) Works Deptt, roads		380 Ki	ms.
(	(b) Rural Roads		1780 K	ims.
(19)	Length of breaches on Roads .		57'76 k	ζms.
(20)	No. of cross Drainage Works	lamaged	680	
(21)	No. of non-residential Govt, but	uildings damaged .	581	
(22) N	No. of Residential Govt, building	ngs damaged!	1175	
(23) N	No. of Major Bridges Severely of	lamaged	7	
(24)	Educational institutions .		. 964	
(25) D	Orinking water tubewells (Rural	tubewells)	2713	
(26) F	piped water supply projects		10	

(27) Electrical installations damaged s 12 towers have been (a) 220 KV DC Line washed away completely damaged (b) 33 KV Lines (KMs) damaged. 85 KMs. (c) 11 KV Lines 1100 KMs. (d) L.T. Line 500 KMs. (28)51 40 (29) No. of small scale Units damaged (30) Orissa Road Transport Properties damaged: (i) No. of Public service vehicles damaged . . 16 Nos. Damage to barrage,

(31) Forest Department roads damaged

(ii) Gopalpur Port.....

Supply of essential items at uniform rate throughout the country

185. PROF. SOURENDRA BHAT-TACHARJEE: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state;

- (c) whether Government aware of very high prices of essential commodities and consequent hardship to the general public;
- (d) whether Government would undertake to supply such commodities at fixed prices within the reach of the common man all over the country through public distribution system and at subsidised rates to the people below poverty line; and
- (e) what steps Government have taken to reduce the high prices?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): (a) Yes, Sir. There has been some increase in the price of some essential commodities.

(b) The Central Government procures and supplies key essential commodities viz rice, wheat, levy sugar, imported edible oils, soft coke and

## .76 KMs.

sand pump station trestle damage, silting of navigational channel etc.

kerosene to Stat.e Governments/U.T Administration for distribution through Public System. Distribution Some Governments have included additional items such as pulses, tea, salt, soap, matches, coarse grain etc, for distribution through fair price shops.

A scheme for supply of specially subsidised wheat and. rice to the people in the ITDP areas is being implemented.

(c) Apart from the measures on the broad macro-economic front such as efforts to reduce growth in money supply and fiscal discipline, specific measures have been taken by the Government in respect of particular essential commodities under pressure. The measures taken by the Government broadly include steps to increase the production of essential commodities, effective procurement and buffer stocking operations of foodgrains, strengthening of Public Distribution System, monitoring of the prices and availability situation, strict enforcement of the provisions of the Essential Commodities Act and other regulatory measures, and augmenting domes-\* tic supplies through imports, subject to overall constraints of foreign exchange.